

Minutes of EFC meeting No. 09/AM-16 dated 17.12.2015 for import of restricted items

Meeting No. 09 of AM-16 of EXIM Facilitation Committee (EFC) was held on 17.12.2015 at 10:30 a.m. in Room No. 108, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- i) Shri Sunil Gaikwad, Director, Min. of Textiles
- (ii) Shri R.K. Singh, Under Secretary, Min. of Textiles
- (iii) Smt. V. Jayanthi, Under Secretary, Min. of Mines
- (iv) Ms. Kirti, Assistant Director, Min. of Mines
- (v) Shri O.P. Sharma, Joint Industrial Adviser, Dept. of Chemicals & Petrochemicals
- (vi) Shri S.K. Bhatnagar, Deputy Industrial Adviser, Min. of Steel
- (vii) Smt. Nand Lal, Consultant, Dept. of Industrial Policy & Promotion
- (viii) Shri Rajesh Malhotra, Dy. DG, DGFT

3. The total number of cases considered in the meeting was 235. The Committee approved 32 cases, rejected 6 cases & deferred 197 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under MP&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to the subsequent approval of DGFT.

4. **The Regional Authorities of DGFT are required to issue import authorisations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT HQrs by e-mail/post. The Regional Authorities must issue import authorisations with the conditions as indicated and after obtaining the requisite fees from the applicants. They must also verify the details mentioned in the import authorisation with that stated in the ANF-2M submitted by the applicant. DGFT HQrs will not send separate import permission letters and the import authorisations are to be issued on the basis of these minutes.**

Sl. No	Name of the applicant & file No.	Date of receipt of application	Item for import	CIF value (Rs. lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Assam Livestock Dev. Agency, Guwahati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 UNITS OF FROZEN BOVINE SEMEN	17.94	DAHD&F vide letter No. 102-193/2013-Trade dated 20.4.15 has sought information from the applicant
2.	Advinus Therapeutics Ltd., Bengaluru 01/53/8/369/AM-15/A-45/IC	26.9.14	250 NOS. OF DOGS	224.48	DAHD&F vide letter No. 102-84/2014-Trade dated 27.10.14 has sought information from the AWBI
3.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 NOS. OF ORNAMENTAL FISHES	6.35	Comments sought from DAHD&F on 23.3.15
4.	Pushapanjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	1 NO. OF GUINEA PIG	nil	Comments sought from DAHD&F on 19.12.14
5.	Kandula Pameela Rani, Vijaywada 01/53/162/729/AM-15/K-27/IC	19.12.14	1 NO. OF DOG	0.04	Comments sought from DAHD&F on 8.1.15
6.	Elasah Exports & Imports, Krishnapuram 01/53/162/745/AM-15/E-	6.1.15	98 PAIRS OF PARROTS, MACAWS &	4.50	Recommended by DAHD&F vide OM No. 102-15/2013-Trade dated 20.3.15

	38/IC		COCKATOOS		MoEFCC(WL) vide letter No. 3-27/2015/WL dated 31.3.15 has sought information from the applicant & recommendation of CWW, Kerala
7.	Lupin Ltd., Mumbai 01/53/8/597/AM-15/L-15/IC	3.2.15	20 NOS. OF DOGS (MALE) & 5 NOS. OF DOGS (FEMALE)	58.10	DAHD&F vide OM No. 102-91/2014-Trade dated 20.3.15 has sought information from the applicant
8.	Indian Institute of Technology, Kanpur 01/53/8/607/AM-15/I-41/IC	10.2.15	6 NOS. OF MICE (M/F)	0.03	Comments sought from DAHD&F on 19.2.15
9.	B.G. Chitale, Sangli 01/53/8/583/AM-15/B-28/IC	21.1.15	27 NOS. OF BOVINE EMBRYOS	20.83	Approved as recommended by DAHD&F vide OM No. 102-56/2013-Trade dated 2.12.15
RA, Pune may issue the import authorization to the applicant for import of 27 nos. of frozen Canadian bovine embryos, as per details given in the DAHD&F OM No. 102-56/2013-Trade dated 2.12.15; from Canada; for CIF value of Rs. 20,83,650 (CAD: 37,611); subject to fulfilment of health protocol and conditions as notified in the Notification No. 1495(E) dated 10.6.14, and conditions mentioned in the aforesaid DAHD&F OM dated 2.12.15 and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Pune.					
10.	Embassy Projects Pvt. Ltd., Bengaluru 01/53/162/788/AM-15/E-37/IC	20.1.15	10 NOS. OF HORSES	59.36	DAHD&F vide OM No. 102-11/2013-Trade dated 8.4.15 has sought information from the applicant
11.	Big Bubbles Aqualife India, Mumbai 01/53/8/631/AM-15/B-30/IC	19.2.15	1,00,000 NOS. OF ORNAMENTAL FISHES	120.00	Approved 5 varieties as recommended by DAHD&F vide OM No. 35029/8/2015-Fy(Trade) dated 24.11.15
RA, Mumbai may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorization for import of 5 varieties of ornamental fishes, as per details given in the DAHD&F OM No. 35029/8/2015-Fy (Trade) dated 24.11.15; from Malaysia, Singapore & Thailand; for CIF value of Rs. 1,20,00,000 (US\$ 2,00,000); subject to conditions as contained in the guidelines for import of ornamental fishes into India. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
12.	BAIF Development Research Foundation, Pune 01/53/162/760/AM-15/B-29/IC	13.1.15	7000 NOS. OF FROZEN BULL SEMEN	18.52	DAHD&F vide OM No. 102-160/2010-Trade dated 28.4.15 has sought information from the applicant
13.	Cosmo Brian Julio Fernandes, Gurgaon 01/53/8/697/AM-15/C-44/IC	23.3.15	8 NOS. OF DOGS	9.60	DAHD&F vide OM No. 102-12/2015-Trade dated 7.7.15 has sought views of MoEFCC(AWD)
14.	Highgrove Stud & Agriculture Farms, Mumbai 01/53/162/942/AM-15/H-37/IC	10.3.15	15 NOS. OF BROODMARES	213.00	Approved as recommended by DAHD&F vide OM No. 102-91/2015-Trade dated 7.12.15
RA, Mumbai may issue the import authorization to the applicant for import of 15 nos. of broodmares, 3 yrs to 12 yrs of age; from Canada, France, Ireland, Australia, Japan, New Zealand, USA, UK & UAE; for CIF value of Rs. 2,13,00,000 (Euro 3,00,000); subject to fulfilment of conditions laid down in the Notifications No. 752(E) dated 5.10.12 and No. 185(E) dated 21.3.13 and conditions mentioned in the S.O. No. 1495(E) dated 10.6.14 and in the DAHD&F OM No. 102-91/2015-Trade dated 7.12.15, and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
15.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 NOS. OF ORNAMENTAL FISHES	5.99	Comments sought from DAHD&F on 15.4.15
16.	Cosmo Brian Julio Fernandes, Gurgaon	17.4.15	4 NOS. OF DOGS	1.75	DAHD&F vide OM No. 102-12/2015-Trade dated 7.7.15

	01/53/8/23/AM-16/C-3/IC				has sought views of MoEFCC(AWD)
17.	Himalayan Horse Care Products P Ltd., Noida 01/53/8/24/AM-16/H-3/IC	17.4.15	1 BOX OF HORSE SEMEN (FROZEN)	0.33	DAHD&F vide OM No. 102-23/2015-Trade dated 6.5.15 has sought information from the applicant
18.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/20/AM-16/P-1/IC	17.4.15	60 STRAWS OF HOLSTEIN FRESIAN FROZEN EMBRYOS	18.05	Comments sought from DAHD&F on 24.4.15
19.	Nanoli Stud & Agriculture Farms, Mumbai 01/53/162/938/AM-15/N-46/IC	9.3.15	3 NOS. OF BROODMARES	42.60	Approved as recommended by DAHD&F vide OM No. 102-29/2015-Trade dated 7.12.15
RA, Mumbai may issue the import authorization to the applicant for import of 3 nos. of broodmares; from Canada, France, Ireland, Australia, Japan, New Zealand, USA, UK & UAE; for CIF value of Rs. 42,60,000 (Euro 60,000); subject to fulfilment of conditions laid down in the Notifications No. 752(E) dated 5.10.12 and No. 185(E) dated 21.3.13 and conditions mentioned in the S.O. No. 1495(E) dated 10.6.14 and in the DAHD&F OM No. 102-29/2015-Trade dated 7.12.15, and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
20.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 NOS. OF FROGS	5.94	Comments sought from DAHD&F on 28.4.15
21.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 NOS. OF SPF EGGS	937.50	Comments sought from DAHD&F on 5.5.15
22.	Modern Pet Centre, Kolkata 01/53/162/Misc/AM-16/M-10/IC	8.5.15	5,02,000 NOS. OF ORNAMENTAL FISHES	21.40	DAHD&F vide OM No. 35029/5/2009-Fy(Trade) dated 12.6.15 has sought information from the applicant
23.	Sri Baba Aquarium, Chennai 01/53/8/108/AM-16/S-18/IC	19.5.15	3,04,200 NOS. OF ORNAMENTAL FISHES	200.00	Comments sought from DAHD&F on 27.5.15
24.	Brisk Global Logistic, Hyderabad 01/53/162/131/AM-16/B-6/IC	18.5.15	5 PAIRS OF VIOLET TURACO & 5 PAIRS OF HORNBILL	2.08	Approved as recommended by DAHD&F vide OM No. 102-37/2015-Trade dated 18.6.15 & MoEFCC(WL) vide OM No. 3-50/2015-WL dated 26.11.15
RA, Secunderabad may issue the import authorization to the applicant for import of 5 pairs of Violet Turaco (Musophaga violacea) & 5 pairs of Hornbill (Bycanistes subcylindricus); from Bahrain; for CIF value of Rs. 2,08,000 (US\$ 3,250); for personal and non commercial purpose only, subject to fulfilment of health protocol, quarantine and conditions in the S.O. No. 1495(E) dated 10.6.14 and also subject to condition that the birds are considered as domestic and prohibited under CITES and Wildlife Protection Act. The import is under actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Secunderabad.					
25.	Lupin Ltd., Mumbai 01/53/8/139/AM-16/L-5/IC	3.6.15	12 NOS. OF DOGS (M/F)	11.38	Comments sought from DAHD&F on 10.6.15
26.	Hylasco Bio-Technology India Pvt. Ltd., Hyderabad 01/53/162/174/AM-16/H-8/IC	2.6.15	LABORATORY MICE	1.82	Recommended by DAHD&F vide OM No. 102-31/2015-Trade dated 8.7.15 Comments sought from Dept. of Biotechnology on 10.6.15
27.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/148/AM-16/P-14/IC	5.6.15	25,000 STRAWS OF HOLSTEIN FRESIAN SEXED SEMEN	275.22	Approved as recommended by DAHD&F vide OM No. 102-34/2013-Trade dated 3.12.15
RA, Chandigarh may issue the import authorization to the applicant for import of 25,000 straws of sexed frozen semen of the Holstein Fresian bulls; from CRI, USA; for CIF value of Rs. 2,75,22,375 (US\$ 4,31,250); subject to fulfilment of health protocol for import of bovine semen into India notified vide the S.O. No. 2657(E) dated 23.9.15 and conditions					

mentioned in the DAHD&F O.M. No. 102-34/2013-Trade dated 3.12.15, and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Chandigarh.

28.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/149/AM-16/P-15/IC	5.6.15	1,00,000 STRAWS OF HOLSTEIN FRESIAN FROZEN SEMEN	95.09	Comments sought from DAHD&F on 17.6.15
29.	Prasanna Milind Bhide, Pune 01/53/8/213/AM-16/P-21/IC	24.6.15	2 NOS. OF DOGS	5.00	Comments sought from DAHD&F on 9.7.15
30.	Mebajeona Stud Farms, Muktsar 01/53/162/316/AM-16/M-26/IC	24.6.15	1 NO. OF STALLION & 2 NOS. OF BROODMARES	60.00	Comments sought from DAHD&F on 13.7.15
31.	Yajas Verma, New Delhi 01/53/8/231/AM-16/V-7/IC	1.7.15	1 NO. OF DOG	0.30	DAHD&F vide letter No. 102-32/2015-Trade dated 21.7.15 has sought information from the applicant
32.	Avdesh, New Delhi 01/53/8/230/AM-16/A-28/IC	1.7.15	1 NO. OF DOG	0.25	Comments sought from DAHD&F on 15.7.15
33.	Abalone Inc., Jaipur 01/53/8/239/AM-16/A-29/IC	8.7.15	50 NOS. OF DOGS	30.00	Comments sought from DAHD&F on 15.7.15
34.	Venky's India Ltd., Pune 01/53/8/250/AM-16/V-12/IC	10.7.15	16,000 NOS. OF SPF EGGS	43.40	Comments sought from DAHD&F on 22.7.15
35.	Hy-Line Layers Pvt. Ltd., Tirupur 01/53/8/261/AM-16/H-12/IC	14.7.15	11,500 NOS. OF HY-LINE PARENT STOCK DAY-OLD CHICKS	30.33	Comments sought from DAHD&F on 22.7.15
36.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT OF FRESH-WATER & OTHER LIVE FISHES	283.50	Comments sought from DAHD&F on 20.8.15
37.	Kapil Modi, New Delhi 01/53/8/328/AM-16/K-13/IC	13.8.15	6 NOS. OF SPORT HORSES	41.81	Comments sought from DAHD&F on 31.8.15
38.	Amit Daniel Parke, Mohali 01/53/8/320/AM-16/A-39/IC	11.8.15	2 NOS. OF DOGS	1.00	Comments sought from DAHD&F on 31.8.15
39.	Albone Inc., Jaipur 01/53/8/335/AM-16/A-44/IC	24.8.15	2 NOS. OF DOGS	0.90	Comments sought from DAHD&F on 31.8.15
40.	Manjri Horse Breeders Farm P Ltd., Mumbai 01/53/8/333/AM-16/M-45/IC	18.8.15	1 NO. OF STALLION / COLT & 20 NOS. OF BROODMARES / FILLIES	2000.00	Approved as recommended by DAHD&F vide OM No. 102-134/2015-Trade dated 7.12.15
RA, Mumbai may issue the import authorization to the applicant for import of 1 no. of stallion/colt & 20 nos. of broodmares/fillies, 2 years to 15 years of age; from Australia, Canada, France, Ireland, USA, UK & UAE; for CIF value of Rs. 20,00,00,000 (US\$ 30,10,000); subject to fulfilment of conditions laid down in the Notifications No. 752(E) dated 5.10.12 & No. 185(E) dated 21.3.13, and conditions mentioned in the S.O. No. 1495(E) dated 10.6.14 and the DAHD&F OM No. 102-134/2009-Trade dated 7.12.15, and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
41.	Sharath B, Bengaluru 01/53/8/347/AM-16/S-56/IC	25.8.15	3 NOS. OF DOGS	3.02	Comments sought from DAHD&F on 3.9.15
42.	Marine Fish Shop, Kolkata 01/53/8/340/AM-16/M-44/IC	20.8.15	25 VARIETIES OF ORNAMENTAL FISHES	16.66	Comments sought from DAHD&F on 3.9.15

43.	Mantu Kumar Shaw, Howrah 01/53/162/414/AM-16/M-35/IC	30.7.15	2 NOS. OF DOGS	0.47	Comments sought from DAHD&F on 3.8.15
44.	Vishwas Basavaraj, Bengaluru 01/53/162/Misc/AM-16/V-19/IC	4.9.15	1 NO. OF DOG	0.70	Comments sought from DAHD&F on 10.9.15
45.	Tropical Fish Aquarium, Bengaluru 01/53/162/442/AM-16/T-21/IC	6.8.15	57,000 NOS. OF ORNAMENTAL FISHES	30.47	Comments sought from DAHD&F on 10.9.15
46.	Siraj Saraiya, Mumbai 01/53/8/399/AM-16/S-96/IC	22.9.15	1 NO. OF DOG	2.00	DAHD&F vide letter No. 102-32/2015-Trade dated 3.12.15 has sought information from the applicant
47.	Sudeb Ray, Kolkata 01/53/162/623/AM-16/S-97/IC	23.9.15	57,000 PCS OF ORNAMENTAL FISHES	10.00	Comments sought from DAHD&F on 30.9.15
48.	Saqlaini Traders, Uttarakhand 01/53/8/398/AM-16/S-95/IC	22.9.15	2000 NOS. OF BUFFALOES	251.33	Comments sought from DAHD&F on 30.9.15
49.	Asian Exports, Kolkata 01/53/162/610/AM-16/A-49/IC	17.9.15	1,42,000 NOS. OF ORNAMENTAL FISHES	24.01	Comments sought from DAHD&F on 30.9.15
50.	Haryana Livestock Development Board, Panchkula 01/53/162/625/AM-16/H-16/IC	23.9.15	4000 NOS. OF FROZEN BOVINE SEMEN	52.07	Comments sought from DAHD&F on 30.9.15
51.	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H-18/IC	30.9.15	10,014 NOS. OF FROZEN BOVINE SEMEN	102.25	Comments sought from DAHD&F on 6.10.15
52.	Nitta Gelatin India Ltd., Cochin 01/53/8/431/AM-16/N-14/IC	13.10.15	5,00,000 KG OF DRIED FISH-SCALES	350.00	Approved as recommended by DAHD&F vide OM No. 111-58/2015-Trade dated 2.12.15
RA, Cochin may issue the import authorization to the applicant for import of 5,00,000 kg of dried fish scale; from Indonesia; for CIF value of Rs. 3,50,00,000 (US\$ 5,29,100.53); subject to fulfilment of condition that the product is free from OIE listed pathogens for fin fishes and actual user condition.					
53.	Chitale Genus ABS India Pvt. Ltd., Pune 01/53/8/441/AM-16/C-32/IC	23.10.15	52 NOS. OF HOLSTEIN FRIESIAN BULLS	238.65	DAHD&F vide letter No. 102-102/2015-Trade dated 8.12.15 has sought information from the applicant
54.	The Asian Aqua Farm, Kolkata 01/53/162/721/AM-16/A-59/IC	20.10.15	5,54,520 PCS OF ORNAMENTAL FISHES	164.00	Approved 11 varieties as recommended by DAHD&F vide letter No. 35029/2/2011-Fy (Trade) dated 5.10.15
RA, Kolkata may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorization for import of 11 varieties of ornamental fishes, as per details given in the DAHD&F letter No. 35029/2/2011-Fy (Trade) dated 5.10.15; from China, Indonesia, Malaysia, Singapore, Taiwan & Thailand; for proportionate CIF value; subject to conditions as contained in the guidelines for import of ornamental fishes into India. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.					
55.	Bhaskar Ram V.A.P., New Delhi 01/53/8/444/AM16/B-26/IC	26.10.15	1 NO. OF DOG	2.10	Comments sought from DAHD&F on 4.12.15

56.	Shikha Saxena, Kurukshetra 01/53/8/447/AM16/S- 118/IC	27.10.15	1 NO. OF DOG	0.08	Comments sought from DAHD&F on 4.12.15
57.	Poornima Konsam, New Delhi 01/53/8/445/AM16/P-48/IC	27.10.15	1 NO. OF DOG	nil	Comments sought from DAHD&F on 4.12.15
58.	Augusto Montiel, New Delhi 01/53/162/MISC/AM16/A- 60/IC		4 NOS. OF CAT	nil	Comments sought from DAHD&F on 3.12.15
59.	Piana Patriza, Italy 01/53/162/MISC/AM16/P- 43/IC		1 NO. OF DOG & 1 NO. OF CAT	nil	Comments sought from DAHD&F on 18.11.15
60.	Irina Koriniatkina, Kyrgyzstan 01/53/162/MISC/AM16/I- 35/IC		1 NO. OF CAT	nil	Comments sought from DAHD&F on 18.11.15
61.	Tropical Animal Genetics P Ltd., Karnal 01/53/8/460/AM16/T-26/IC	5.11.15	3000 NOS. OF SEXED BOVINE EMBRYOS	499.97	Comments sought from DAHD&F on 30.11.15
62.	Raj Kumar, Delhi 01/53/8/467/AM-16/R- 43/IC	6.11.15	2 NOS. OF DOGS	1.52	Comments sought from DAHD&F on 9.12.15
63.	Charanjit Singh, Delhi 01/53/162/MISC/AM-16/C- 35/IC	7.12.15	1 NO. OF DOG	0.54	Comments sought from D/o DAHD&F on 7.12.15
64.	Lupin Ltd., Mumbai 01/53/8/474/AM-16/L- 11/IC	16.11.15	6230 NOS. OF MALE & FEMALE MICE & RATS	802.36	Comments sought from D/o DAHD&F on 9.12.15
65.	Laila Naturceuticals, Vijayawada 01/53/8/475/AM-16/L- 12/IC	16.11.15	200 NOS. OF RATS (M/F)	11.04	Comments sought from D/o DAHD&F on 9.12.15

Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment, Forest & Climate Change (MoEFCC)

66.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B- 15/IC	4.8.14	25,600 MT OF USED RUBBER TYRE & TUBE SCRAP	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14 Comments awaited from MoEFCC
67.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S- 78/IC	9.9.14	3000 MT OF TYRE BUFFING POWDER & CUT TYRES	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEFCC
58.	Shree Ganesh Rubber Products, Navi Mumbai 01/53/8/408/AM-15/S- 101/IC	16.10.14	90,000 MT OF USED RUBBER TYRE SCRAP	4286.25	Comments sought from DIPP & MoEFCC on 24.10.14
69.	R.V. Industries, Delhi 01/53/162/699/AM-15/R- 49/IC	15.12.14	8000 MT OF USED / SCRAP RUBBER TYRES	347.20	Comments sought from DIPP & MoEFCC on 24.12.14
70.	Sree Sumangala Metals & Industries P Ltd., Chennai 01/53/162/838/AM-15/S- 140/IC	4.2.15	3000 MT OF LEAD BATTERY PLATES	30.45	Recommended by DIPP vide OM No. 9/11/2015-TSW dated 20.7.15 MoEFCC vide letter No. 5- 2/2015-HSMD dated 25.2.15 has sought information from

					the applicant
71.	AP Rubber Reclaimers Pvt. Ltd., Reddy Nagar 01/53/8/536/AM-15/R-50/IC	5.2.15	10,800 MT OF TYRE SCRAP / WASTE PARINGS / SCRAP OF RUBBER	664.87	Recommended by DIPP vide OM No. 9/15/2015-TSW/66 dated 14.5.15 Comments sought from MoEFCC on 27.2.15
72.	Horizon Reclaim India P Ltd., Saharanpur 01/53/8/639/AM-15/H-33/IC	24.2.15	20,000 MT OF USED RUBBER TYRE & TUBE SCRAP	1000.00	Approved 10,000 MT as recommended by DIPP vide OM No. 9/21/2015-TSW dated 1.6.15 & MoEFCC vide letter No. 23-112/2013-HSMD dated 12.11.15
RA, Dehradun may issue the import authorization to the applicant for import of 10,000 MT of used rubber tyre & tube scrap, with one or multiple cuts / shredded, baled & pressed; from GCA; for proportionate CIF value; for manufacture of crumb rubber powder, subject to conditions mentioned in the MoEFCC OM No. 23-112/2013-HSMD dated 12.11.15 and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Dehradun.					
73.	Alstone Industries P Ltd., New Delhi 01/53/8/643/AM-15/A-73/IC	25.2.15	13 MT OF SILICONE RUBBER SCRAP	4.56	DIPP vide OM No. 9/22/2015-TSW/91 dated 27.3.15 has sought information from the applicant Comments sought from MoEFCC on 17.3.15
74.	Fivestar Vanijya P Ltd., Kolkata 01/53/8/630/AM-15/F-12/IC	19.2.15	5000 MT OF TYRE SCRAP	223.20	DIPP vide OM No. 9/24/2015-TSW/92 dated 27.3.15 has sought information from the applicant MoEFCC vide letter No. 5-8/2012-HSMD dated 28.4.15 has sought information from the applicant
75.	Shree Devi Plastic Tech Pvt. Ltd., Hyderabad 01/53/162/982/AM-15/S-162/IC	23.3.15	1600 MT OF OLD & USED RUBBER TYRE SCRAP	100.48	Approved 1200 MT as recommended by DIPP vide OM No. 9/28/2015-TSW dated 20.5.15 & MoEFCC vide letter No. 5-12/2012-HSMD dated 30.11.15
RA, Secunderabad may issue the import authorization to the applicant for import of 1200 MT of old & used rubber tyre scrap with multiple cuts; from South Africa; for proportionate CIF value; for manufacture of reclaim rubber, subject to conditions mentioned in the MoEFCC OM No. 5-12/2015-HSMD dated 30.11.15 and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Secunderabad.					
76.	NCKS Waste Management Pvt. Ltd., 01/53/162/951/AM-15/N-48/IC	11.3.15	3000 MT OF TYRE SCRAP	180.00	DIPP vide OM No. 9/29/2015-TSW/127 dated 30.4.15 has sought information from the applicant Comments sought from MoEFCC on 8.4.15
77.	Maruti Enterprises, Hyderabad 01/53/162/915/AM-15/M-72/IC	2.3.15	1000 MT OF USED RUBBER TYRE SCRAP	60.00	DIPP vide OM No. 9/37/2015-TSW dated 5.5.15 has sought information from the applicant Comments sought from MoEFCC on 16.4.15
78.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 NOS. OF SPENT NICKEL CADMIUM BATTERIES	1103.05	Recommended by DIPP vide OM No. 7/44/2015-TSW dated 20.7.15 MoEFCC vide letter No. 5-30/2010-HSMD dated 7.7.15 has sought information from the applicant

79.	Ayisha Saw Mills, Tamil Nadu 01/53/8/155/AM-16/A-21/IC	10.6.15	600 MT OF DRAINED SCRAP BATTERIES	42.44	Approved 168 MT as recommended by DIPP vide OM No. 9/49/2015-TSW dated 26.11.15 & MoEFCC vide OM No. 5-23/2015-HSMD dated 30.10.15
RA, Madurai may issue the import authorization to the applicant for import of 168 MT of drained lead battery scrap (ISRI Code RAINS); from Cameroon; for proportionate CIF value; for recycling & recovery of lead, subject to conditions mentioned in the MoEFCC OM No. 5-23/2015-HSMD dated 30.10.15 and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Madurai.					
80.	Intech DMLS Pvt. Ltd., Bengaluru 01/53/162/110/AM-16/I-10/IC	28.4.15	116 KG OF TITANIUM ALLOY POWDER	13.36	Comments sought from DIPP & Min. of Mines on 3.7.15
81.	Minar Reclamations Pvt. Ltd., Ludhiana 01/53/162/346/AM-16/M-30/IC	8.7.15	2000 MT OF OLD / USED PNEUMATIC TYRE SCRAP / RUBBER SCRAP	90.65	Comments sought from DIPP & MoEFCC on 22.7.15
82.	Kohinoor Rubber, Hyderabad 01/53/8/258/AM-16/K-10/IC	13.7.15	2400 MT OF SCRAP TYRES	140.00	Approved 789 MT as recommended by DIPP vide OM No. 9/65/2015-TSW dated 3.9.15 & MoEFCC vide OM No. 23-45/2013-HSMD dated 24.11.15
RA, Secunderabad may issue the import authorization to the applicant for import of 789 MT of scrap tyres, single cut / shredded; from GCA; for proportionate CIF value; for manufacture of reclaim rubber, subject to conditions mentioned in the MoEFCC OM No. 23-45/2013-HSMD dated 24.11.15 and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Secunderabad.					
83.	Pilot Industries Ltd., Delhi 01/53/8/269/AM-16/P-25/IC	17.7.15	5000 MT OF SCRAP LEAD ACID BATTERIES/PLATES	3148.25	DIPP vide OM No. 9/1/2015-TSW dated 26.11.15 has sought information from the applicant Recommended by MoEFCC vide OM No. 23-213/2012-HSMD dated 30.10.15
84.	Narayan Metals, Alwar 01/53/8/283/AM-16/N-7/IC	27.7.15	5400 MT OF LEAD SCRAP & 2000 MT OF LEAD ACID BATTERY PLATES	7400.00	DIPP vide OM No. 9/73/2015-TSW dated 24.8.15 has sought information from the applicant MoEFCC vide letter No. 5-24/2015-HSMD dated 1.9.15 has sought information from the applicant
85.	Alliance One Industries India P Ltd., Hyderabad 01/53/162/434/AM-16/A-47/IC	7.9.15	700 NOS. OF SECOND-HAND CARTONS	2.91	Comments sought from DIPP on 10.9.15
86.	Eastman Reclamations, Jalandhar 01/53/162/571/AM-16/E-9/IC	8.9.15	30,00,000 KG OF USED TYRE SCRAP	201.60	Approved 3000 MT as recommended by DIPP vide OM No. 9/46/2015-TSW dated 16.10.15 & MoEFCC vide OM No. 5-8/2012-HSMD dated 24.11.15
RA, Ludhiana may issue the import authorization to the applicant for import of 3000 MT of used tyres with cut in 2 or 3 pcs; from GCA; for CIF value of Rs. 2,01,60,000 (US\$ 3,20,000); for manufacture of reclaim rubber, subject to conditions mentioned in the MoEFCC OM No. 5-8/2012-HSMD dated 24.11.15 and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Ludhiana.					
87.	Sundaram Fasteners Ltd., Chennai 01/53/8/05/AM-15/S-2/IC	2.4.14	1100 LBS OF CHROMIUM POWDER	6.73	Comments sought from DIPP on 23.9.15 as advised by DHI vide OM No. 7(9)/12-TSW(B)

					dated 20.7.15
88.	Triton Graphite, Mumbai 01/53/162/598/AM-16/T-22/IC	15.9.15	22,000 KG OF GRAPHITE ELECTRODE SCRAP	13.93	Comments sought from DIPP & MoEFCC on 30.9.15
89.	S.K. Carbon Ltd., Faridabad 01/3/8/286/AM-16/S-51/IC	29.7.15	300 MT OF GRAPHITE ELECTRODE SCRAP / STUB	121.60	Comments sought from DIPP & MoEFCC on 30.9.15
90.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.9.15	10,000 MT OF USED RUBBER TYRE / TUBE SCRAP	435.60	Comments sought from DIPP & MoEFCC on 9.10.15
91.	Avlan Rubber Industry, Hyderabad 01/53/162/Misc/AM-16/A-58/IC	30.9.15	1200 MT OF SCRAP TYRES	85.07	Comments sought from DIPP & MoEFCC on 27.10.15
92.	GRP Ltd., Mumbai 01/53/8/450/AM-16/G-27/IC	2.11.15	5000 MT OF USED WASTE & SCRAP RUBBER TYRES	335.00	Approved 5000 MT as recommended by DIPP vide OM No. 9/86/2015-TSW dated 11.12.15 & MoEFCC vide OM No. 23-93/2014-HSMD dated 1.9.15
RA, Mumbai may issue the import authorization to the applicant for import of 5000 MT of used, waste & scrap tyres cut into two or multiple cuts, press-baled or in shredded form; from USA; for CIF value of Rs. 3,35,00,000 (US\$ 5,00,000); for manufacture of reclaimed rubber, subject to conditions mentioned in the MoEFCC OM No. 23-93/2014-HSMD dated 1.9.15 and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
93.	Platinum Rubber P Ltd., Secunderabad 01/53/8/458/AM-16/P-42/IC	4.11.15	1500 MT OF USED WASTE & SCRAP RUBBER TYRES	99.00	Recommended by DIPP vide OM No. 9/8/2015-TSW dated 26.11.15 Comments sought from MoEFCC on 9.11.15
94.	Kohinoor Reclamation, Jalandhar 01/53/162/560/AM-16/K-17/IC	28.8.15	40,00,000 KG OF USED TYRE SCRAP	201.50	Comments sought from DIPP & MoEFCC on 4.12.15
95.	Tinna Rubber & Infrastructure Ltd., New Delhi 01/53/8/471/AM-16/T-24/IC	10.11.15	5000 MT OF TYRE SCRAP	238.16	Approved 5000 MT as recommended by DIPP vide letter No. 9/9/2015-TSW dated 16.12.15 & MoEFCC vide OM No.5-22/2010-HSMD dated 30.10.15
CLA, New Delhi may issue the import authorization to the applicant for import of 5000 MT of tyre scrap, used & old, cut in 2 or 3 pieces; from GCA; for CIF value of Rs. 2,38,16,000 (US\$ 3,66,400); for manufacture of crumb rubber, subject to conditions mentioned in the MoEFCC OM No. 5-22-2010-HSMD dated 30.10.15 and actual user condition. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
96.	Gulati Udyog, Chhattisgarh 01/53/8/465/AM-16/G-28/IC	5.11.15	40,000 MT OF USED RUBBER TYRE SCRAP	1584.00	DIPP vide OM No. 9/90/2015-TSW dated 10.12.15 has sought information from the applicant Comments sought from MoEFCC on 27.11.15
97.	Mumbai Fabrics Pvt. Ltd., Mumbai 01/53/162/826/AM16/M-59/IC	27.11.15	60,000 MT OF OLD & USED TYRE SCRAP	4422.00	Approved 20,000 MT as recommended by DIPP vide OM No.9/20/2015-TSW/279 dated 10.12.15 & MoEFCC vide OM No.23-73/2013-HSMD dated 29.10.15

RA, Mumbai may issue the import authorization to the applicant for import of 20,000 MT of old & used tyre scrap / rubber scrap (multiple cuts / pressed baled / shredded); from GCA; for proportionate CIF value; for manufacture of crumbed rubber, subject to conditions mentioned in the MoEFCC O.M. No. 23-73/2013-HSMD dated 29.10.15 and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
98.	MSS Rubber & Reclaims Pvt. Ltd., Kerala 01/53/162/797/AM16/M-58/IC	16.11.15	4000 MT OF USED NYLON TYRE, RUBBER SCRAP & BUFFING RUBBER POWDER	326.40	Approved 1000 MT as recommended by DIPP vide OM No.9/89/2015-TSW/280 dated 10.12.15 & MoEFCC vide OM No.5-1/2014-HSMD dated 2.11.15
RA, Cochin may issue the import authorization to the applicant for import of 1000 MT of used nylon tyre scrap, rubber scrap (multiple cuts / shreds / press-baled) & buffing rubber powder; from GCA; for proportionate CIF value; for manufacture of reclaimed rubber, subject to conditions mentioned in the MoEFCC OM No. 5-1/2014-HSMD dated 2.11.15 and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Cochin.					
99.	S & J Granulate Solution Pvt. Ltd., Mumbai 01/53/8/498/AM16/S-119/IC	30.11.15	10,000 MT OF OLD & USED RUBBER TYRE & TUBE	594.00	Comments sought from DIPP and MoEFCC on 4.12.15
100.	Sohanlal Shantilal Jain, Mumbai 01/53/8/499/AM16/S-120/IC	30.11.15	9000 MT OF OLD & USED RUBBER TYRE & TUBE	594.00	Approved subject to receipt of recommendation from DIPP & as recommended by MoEFCC vide OM No.23-73/2013-HSMD dated 29.10.15
101.	Goodwill Imports, New Delhi 01/53/8/415/AM16/G-26/IC	05.10.15	5000 MT OF OLD & USED RUBBER TYRE SCRAP	200.00	DIPP vide OM No. 9/92/2015-TSW dated 11.12.15 has sought information from the applicant Comments sought from MoEFCC on 4.12.15
102.	Sky Rubber Industries, Gujarat 01/53/8/232/AM-16/S-35/IC	9.10.15	ENHANCEMENT IN QUANTITY & VALUE OF USED RUBBER TYRE/TUBE	propn. value	Approved additional 1894 MT as recommended by DIPP vide OM No. 9/55/2015-TSW dated 10.12.15, in addition to quantity earlier recommended by them & MoEFCC vide OM No. 23-58/2015-HSMD dated 30.4.15
RA, Rajkot may issue the import authorization to the applicant for import of 1894 MT of rubber tyre / inner tube waste & scrap, one cut / multi-cuts / shredded in addition to 506 MT earlier allowed; for proportionate CIF value. The other terms and conditions of the import authorization letter No. 01/53/8/232/AM-16/S-35/IC dated 1.9.15 will remain same.					
103.	GDPK Returnable Solution India Pvt. Ltd., New Delhi 01/53/8/101/AM-16/G-4/IC	24.11.15	DELETION OF YEAR OF MANUFACTURE IN IMPORT AUTHORISATION	----	Comments sought from DIPP on 3.12.15
Ministry of Steel (MoS) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
104.	Modern India Con-Cast Ltd., Kolkata 01/53/8/344/AM-16/M-41/IC	24.8.15	1,00,000 MT OF FERRO MANGANESE SLAG	8172.75	Recommended by MoS vide OM No. 17(1)2014-RM-1 dated 3.11.15 MoEFCC vide letter No. 5-12/2012-HSMD dated 9.9.15 has sought information from the applicant
Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
105.	Laxmi Remote (India) Pvt. Ltd., Delhi 01/53/8/400/AM-15/L-10/IC	9.10.14	27,00,000 KG OF WASTE, PAIRINGS & SCRAP OF PLASTIC	502.20	Rejected as not recommended by DC&PC vide OM dated 8.12.15 as the unit was not set-up prior to

					19.6.98, as required under policy guidelines
106.	Jai Shree Chamunda Ma Plastic, Bhavnagar 01/53/8/587/AM-15/J-20/IC	28.1.15	150 MT PLASTIC (INDUSTRIAL) SCRAP WASTE	65.41	Rejected as not recommended by DC&PC vide OM dated 8.12.15 as the unit was not set-up prior to 19.6.98, as required under policy guidelines
107.	Yapp India Automotive Systems Pvt. Ltd., Chennai 01/53/8/617/AM-15/V-31/IC	17.3.15	324 MT OF PLASTIC WASTE / SCRAP	180.00	DC&PC vide letter No. 25016/2/2013-PC.II dated 20.5.15 has sought information from the applicant Comments sought from MoEFCC on 17.3.15
108.	Neelkamal Industries, Ulhasnagar 01/53/162/847/AM-15/N-42/IC	9.2.15	100 MT OF ACRYLIC PLASTIC SCRAP WASTE CRUSHED	31.20	Comments sought from DC&PC & MoEFCC on 23.3.15
109.	Shree Bhavani Engg. Works, Mumbai 01/53/8/705/AM-15/S-163/IC	30.3.15	5900 MT OF VIRGIN PLASTIC SCRAP	1858.50	Comments sought from DC&PC on 31.3.15 Recommended by MoEFCC vide OM No. 5-10/2015-HSMD dated 2.11.15
110.	Vintech India Corporation, Mangalore 01/53/162/420/AM-15/V-16/IC	21.8.14	14,581 MT OF SCRAP POLYCARBONATE POWDER	3.21	Rejected as not recommended by DC&PC vide OM dated 8.12.15 as the unit was not set-up prior to 19.6.98, as required under policy guidelines
111.	R.K. Plastics, Falna 01/53/162/31/AM-16/R-4/IC	15.4.15	500 MT OF CELLULOSE & PLASTIC WASTE & SCRAP	139.50	Comments sought from DC&PC on 17.4.15 Recommended by MoEFCC vide OM No. 17-19/2009-HSMD dated 2.11.15
112.	Pest Control M. Walshe, Mumbai 01/53/8/102/AM-16/P-9/IC	18.5.15	85,000 KG OF METHYL BROMIDE	392.54	DC&PC vide letter No. 12022/1/2015-CH.II dated 14.8.15 has sought information from the applicant
113.	Fresenius Kabi India P Ltd., Pune 01/53/8/225/AM-16/F-6/IC	30.6.15	7,00,000 KG OF PLASTIC SCRAP	615.72	Rejected as not recommended by DC&PC vide OM dated 8.12.15 as the unit was not set-up prior to 19.6.98, as required under policy guidelines
114.	Gujarat Fluorochemicals Ltd., Noida 01/53/8/276/AM-16/G-11/IC	22.7.15	10,000 KG OF CHLORO-TRIFLUOROETHENE GAS	3184.35	DC&PC vide letter No. 25016/1/2013-CH.II dated 20.11.15 has sought information from the applicant Comments sought from MoEFCC on 5.8.15
115.	Riddhi Polymers, Mumbai 01/53/8/352/AM-16/R-36/IC	28.8.15	250 MT OF PLASTIC WASTE / SCRAP	88.13	Comments sought from DC&PC & MoEFCC on 10.9.15
116.	Silicone International Products, Mumbai 01/53/8/402/AM-16/S-99/IC	24.9.15	5000 MT OF NON-HAZARDOUS POLYSILOXANE WASTE	957.00	DC&PC vide letter No. 25016/2/2013-CH.II dated 23.11.15 has sought information from the applicant Comments sought from MoEFCC on 30.9.15

117.	R.K. International, Falna 01/53/162/659/AM-16/R-38/IC	5.10.15	3300 MT OF CELLULOSE / PLASTIC WASTE & SCRAP	980.10	Approved 1000 MT as recommended by DC&PC vide letter No. 25016/2/2013-PC.II dated 10.11.15 & MoEFCC vide OM 5-33/2010-HSMD dated 18.11.15
RA, Jaipur may issue the import authorization to the applicant for import of 1000 MT of cellulose / plastic waste & scrap; from Europe/USA; for proportionate CIF value; subject to Public Notices / Policy Circulars issued by Directorate General of Foreign Trade from time to time and conditions mentioned in the MoEFCC OM No. 5-33/2010-HSMD dated 18.11.15, and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.					
118.	Kirti Industries, Falna 01/53/162/662/AM-16/K-20/IC	6.10.15	1980 MT OF VIRGIN PLASTIC WASTE & SCRAP	579.15	Approved 1980 MT as recommended by DC&PC vide letter No. 25016/2/2013-PC.II dated 10.11.15 & MoEFCC vide OM 17-10/2010-HSMD dated 18.11.15
RA, Jaipur may issue the import authorization to the applicant for import of 1980 MT of virgin plastic waste & scrap; from GCA; for CIF value of Rs. 5,79,15,000 (US\$ 8,91,000); subject to Public Notices / Policy Circulars issued by Directorate General of Foreign Trade from time to time and conditions mentioned in the MoEFCC OM No. 17-10/2010-HSMD dated 18.11.15, and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.					
119.	United Phosphorus Ltd., Mumbai 01/53/8/437/AM-16/U-2/IC	20.10.15	3,75,000 KG OF CARBON TETRACHLORIDE	157.50	Comments sought from DC&PC on 5.11.15 Recommended by MoEFCC vide OM No. 11/7/2015-OC dated 2.12.15
Department of Electronics & Information Technology (DeitY) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
120.	Hewlett-Packard India Sales Pvt. Ltd., Bengaluru 01/53/8/421/AM-15/H-22/IC	28.10.14	3,11,398 NOS. OF REFURBISHED COMPUTER PARTS FOR WARRANTY REPLACEMENT	22585.00	DeitY vide letter No. 16(8)/2014-IPHW dated 19.2.15 has sought information from the applicant Recommended by MoEFCC vide OM No. 23-31/2011-HSMD dated 18.12.14
121.	HCL Services Ltd., Noida 01/53/8/666/AM-15/H-34/IC	10.3.15	26,623 NOS. OF HARD DISK DRIVES	540.18	DeitY vide letter No. 16(3)/2015-IPHW dated 28.7.15 has sought information from the applicant Comments sought from MoEFCC on 20.3.15
122.	Fuitsu India P Ltd., New Delhi 01/53/8/584/AM-15/F-11/IC	21.1.15	84 NOS. OF ELECTRONIC PARTS	31.50	DeitY has requested on 8.7.15 to send complete application Recommended by MoEFCC vide OM No. 23-171/2013-HSMD dated 13.6.14 & 14.7.15
123.	Citymax Hotels (I) Pvt. Ltd., Bengaluru 01/53/8/125/AM-16/C-13/IC	27.5.15	13 NOS. OF GAMING MACHINES	12.12	DeitY vide OM No. 16(8)2015-IPHW dated 25.6.15 has sought information from the applicant
Ministry of Environment, Forest & Climate Change, Ozone Cell (MoEFCC(O))					
124.	Intex Technologies India Ltd., New Delhi 01/53/8/580/AM-15/I-39/IC	19.1.15	8190 NOS. OF AIR CONDITIONERS	1057.88	Comments sought from MoEFCC(O) on 10.2.15
Ministry of Environment, Forest & Climate Change, Wildlife Division (MoEF(WL))					
125.	A.M. Industrial	24.7.14	2 PCS OF NIGHT	0.72	Comments awaited from

	Enterprises, New Delhi 01/53/162/324/AM-15/A-29/IC		VISION BINOCULARS		MoEFCC(WL)
126.	MOD, Kochi 01/53/162/344/AM-15/M-26/IC	28.7.14	1 NO. OF SKULL BUFFALO CALTEX JASMINE WHITE, 1 NO. OF SKULL BUFFALO CALTEX TORA WHITE & 1 NO. OF SKULL COW FLOWER	0.04	MoEFCC(WL) vide letter No. 3-41/2014/WL dated 12.8.14 has sought information from the applicant
127.	Brahmagiri Dev. Society, Wayanad, Kerala 01/53/8/136/AM-15/B-11/IC	11.7.14	1 NO. OF PENETRATING BOLT STUNNER WITH 10,000 PCS OF HIGH POWER CARTRIDGES	2.76	Comments awaited from MoEFCC(WL)
128.	Principal Chief Conservator of Forest, Andhra Pradesh 01/53/162/601/AM-15/P-34/IC	7.11.14	250 NOS. OF SHOTGUNS	38.39	MoEFCC(WL) vide letter No. 3-54/2014/WL dated 26.11.14 has sought information from the applicant
129.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8/271/AM-14/K-18/IC	10.9.14	1 PC OF ANIMAL TROPHY	0.30	Comments sought from MoEFCC(WL) on 24.9.14
130.	Mohammed Fateh Faiz Bin Jung, Hyderabad 01/53/162/644/AM-15/M-54/IC	25.11.14	14 NOS. OF TROPHIES	1.36	Comments sought from MoEFCC(WL) on 3.12.14
131.	E. Chetan Reddy, Hyderabad 01/53/162/687/AM-16/E-12/IC	14.10.15	19 NOS. OF ANIMAL MOUNTS	1.80	Approved 15 nos. as recommended by MoEFCC(WL) vide OM No. 3-74/2015/WL dated 23.11.15
RA, Secunderabad may issue the import authorization to the applicant for import of 15 nos. of animal mounts (taxidermy) as per details given in the MoEFCC(WL) OM No. 3-74/2015/WL dated 23.11.15; from Namibia / South Africa; for proportionate CIF value; subject to the recommendation of Chief Wildlife Warden, Government of Telangana and other necessary statutory clearances, and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Secunderabad.					
132.	E. Chandan, Hyderabad 01/53/162/686/AM-16/E-11/IC	14.10.15	22 NOS. OF ANIMAL MOUNTS	1.75	Approved 20 nos. as recommended by MoEFCC(WL) vide OM No. 3-73/2015/WL dated 19.11.15
RA, Secunderabad may issue the import authorization to the applicant for import of 20 nos. of animal mounts (taxidermy) as per details given in the MoEFCC(WL) OM No. 3-73/2015/WL dated 19.11.2015; from Namibia / South Africa; for proportionate CIF value; subject to the recommendation of Chief Wildlife Warden, Government of Telangana and other necessary statutory clearances, and actual user condition. The enclosures will be sent by e-mail to the applicant and RA, Secunderabad.					
133.	Indian Heritage Perfumers, Moradabad 01/53/8/438/AM-16/I-34/IC	23.10.15	3300 KG OF SANDALWOOD	26.55	Comments sought from MoEFCC(WL) on 5.11.15
Ministry of Home Affairs (MHA)					
134.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.14	60 NOS. OF SIGNAL CARTRIDGES	0.77	MHA vide letter No. V-11026/31/2015-Arms dated 31.8.15 has given comments
135.	Jayashree Consulting India, Odisha 01/53/162/861/AM-14/J-26/IC	8.5.14	4 NOS. OF NIGHT VISION MONOCULARS & ACCESSORIES	7.68	MHA vide letter No. IV-2011/11/1213 -Prov.I -9916 dated 29.12.14 has sought information from the applicant

136.	National Security Guard, New Delhi 01/53/162/450/AM-15/N-23/IC	8.9.14	1 NO. OF SECURITY EQUIPMENT	19.66	MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.9.14 has sought information from the applicant
137.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D-14/IC	19.9.14	1,50,000 NOS. OF PAPER TUBE PRIMED HULLS	6.28	MHA vide letter No. V-11026/31/2015-Arms dated 31.8.15 has given comments
138.	Mel Systems & Services Ltd., Chennai 01/53/8/391/AM-15/M-41/IC	8.10.14	1 NO. OF THROUGH-WALL RADAR	14.80	MHA vide OM No. IV-24011/11/2013-Prov.I dated 2.7.15 has sought information from the applicant
139.	Mel Systems & Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.14	1 NO. OF ASSAULT RIFLE & 1 NO. OF AUTOMATIC PISTOL	0.19	MHA vide ID No. IV-13011/22/12-Prov.II/112 dated 5.8.15 has sought information from the applicant DRDO vide letter dated 30.7.15 has sought information from the applicant
140.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.14	6000 NOS. OF CARTRIDGES	3.48	MHA vide letter No. V-11026/31/2015-Arms dated 31.8.15 has given comments
141.	Kawatras, Shimla 01/53/162/Misc/AM-15/K-28/IC	2.2.15	2 NOS. OF NIGHT VISION BINOCULARS / GOGGLES & 8 NOS. OF NIGHT VISION MONOCULARS	9.00	MHA vide letter No. 24011/11/2013-Prov-I/446 dated 3.3.15 has sought information from ADGP, Shimla
142.	VW Defsys Pvt. Ltd., New Delhi 01/53/8/574/AM-15/W-8/IC	16.1.15	7 NOS. OF OPTICAL NIGHT SIGHTONS	13.22	MHA vide letter No. 24011/11/2013-Prov-I/446 dated 3.3.15 has sought information from AIGP, Odisha
143.	VW Defsys Pvt. Ltd., New Delhi 01/53/8/633/AM-15/W-9/IC	23.2.15	18 NOS. OF NIGHT VISION BINOCULARS	29.81	Comments sought from MHA on 5.3.15
144.	Rolta India Ltd., Mumbai 01/53/8/677/AM-15/R-59/IC	16.3.15	8 NOS. OF NIGHT VISION SIGHTS & ACCESSORIES	24.21	Comments sought from MHA on 20.3.15
145.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 NOS. OF RIFLES	951.53	Comments sought from MHA on 24.3.15
146.	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	2.4.14	BLANK FIRING GUNS & CARTRIDGES	11.11	MHA vide letter No. V-11026/31/2015-Arms dated 31.8.15 has given comments
147.	Lt. Col. Vinod Bhasker, Niligiris 01/53/162/138/AM-16/V-6/IC	19.5.15	1 NO. OF CONVERTER	0.25	Comments sought from MHA on 1.6.15
148.	DG of Police, Maharashtra, Mumbai 01/53/162/255/AM-16/M-20/IC	15.6.15	1 NO. OF JET DISRUPTER & 50 NOS. OF CARTRIDGES	10.88	Comments sought from MHA on 18.6.15
149.	Prashant Singh, Dehradun 01/53/8/219/AM-16/P-19/IC	25.6.15	1 NO. OF BLASER WITH ACCESSORIES	4.15	Comments sought from MHA on 3.7.15 Recommended by

					MoEFCC(WL) vide OM No. 3-53/2015-WL dated 3.8.15
150.	Addl. Director General of Police, A.P., Hyderabad 01/53/162/371/AM-16/A-27/IC	25.6.15	28 NOS. OF SUB-MACHINE GUNS WITH ACCESSORIES	Euro 51,128	Comments sought from MHA on 14.7.15
151.	Tech Sol Technologies P Ltd., Vellore 01/53/162/893/AM15/T-39/IC	16.1.15	3 NOS. OF PASSIVE NIGHT TELESCOPIC SIGHTS	9.49	MHA vide ID No. IV-24011/11/13-Prov.I/939 dated 5.5.15 has sought information from the applicant
152.	A.M. Industrial Enterprises, New Delhi 01/53/162/228/AM-16/A-25/IC	1.7.15	2 PCS OF BINOCULARS	0.55	Comments sought from MHA on 5.8.15
153.	Addl. Director General of Police, Operations (Octopus & Greyhounds), Hyderabad 01/53/162/347/AM-16/A-34/IC	8.7.15	1 NO. OF WATER JET / ELECTRICAL DISRUPTER WITH CARTRIDGES	14.32	MHA vide ID No. IV-24011/34/15-Prov.I/1764 dated 7.9.15 has sought information from the applicant
154.	A.M. Industrial Enterprises, New Delhi 01/53/162/431/AM-16/A-36/IC	5.8.15	7 PCS OF BINOCULARS	1.93	Comments sought from MHA on 5.8.15
155.	E.I. Dupont India Pvt. Ltd., Gurgaon 01/53/8/265/AM-16/E-8/IC	15.7.15	ARMS & AMMUNITIONS	29.92	Comments sought from MHA on 17.8.15
156.	Reliance Industries Ltd., Mumbai 01/53/8/234/AM-16/R-29/IC	3.7.15	1 PAK CONSISTING OF 25 CARTRIDGES, CABLE GUN RED	0.24	Comments sought from MHA on 26.8.15
157.	Star Aerospace Industries, Dehradun 01/53/8/393/AM-16/S-93/IC	21.9.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	Comments sought from MHA on 23.9.15
158.	Star Aerospace Industries, Dehradun 01/53/8/394/AM-16/S-94/IC	21.9.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	Comments sought from MHA on 23.9.15
159.	Kraska Zone Training Pvt. Ltd., Navi Mumbai 01/53/162/605/AM-16/K-19/IC	17.9.15	70,000 NOS. OF PAINTBALL MARKERS	427.14	Approved as MHA vide OM No.V-11026/7/2015-Arms dated 20.11.15 has informed that they have no comments to offer as the item is not listed in Schedule-I of Arms Act
RA, Mumbai may issue the import authorization to the applicant for import of 70,000 nos. of paintball markers with accessories & parts, as per details & quantity mentioned in ANF2M; from USA; for CIF value of Rs. 4,27,14,510 (US\$ 6,37,530). The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
160.	Addl. Director General of Police (Intelligence Deptt.), Hyderabad 01/53/162/745/AM-16/I-37/IC	3.11.15	63 NOS. OF GLOCK PISTOLS	22.57	Comments sought from MHA on 9.12.15
161.	Ministry of Home Affairs (CISF), New Delhi 01/53/162/330/AM-12/M-19/IC	27.11.15	REPLACEMENT OF 1898 NOS. OF DEFECTIVE & UNSERVICEABLE GLOCK PISTOLS	propn. value	The Committee decided to process the case on file

Defence Research & Development Organisation (DRDO)					
162.	HBL Power Systems Ltd., Hyderabad 01/53/162/946/AM-15/H-39/IC	11.3.15	40 NOS. OF NIGHT SIGHTS WITH ACCESSORIES	6356.48	DRDO vide letter No. DIC/54001/M/02 dated 30.4.15 has sought information from the applicant
163.	Bharat Forge Ltd., New Delhi 01/53/8/327/AM-16/B-16/IC	13.8.15	1 SET OF USED TEST BED	243.75	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 4.9.15 has sought information from the applicant
164.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/324/AM-16/S-52/IC	12.8.15	40,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,20,000 NOS. OF BLANK CAPS & 125 NOS. OF SIGNAL PISTOLS	59.30	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 28.10.15 Comments sought from Min. of Civil Aviation on 31.8.15
165.	Bharat Forge, Pune 01/53/8/389/AM-16/B-20/IC	16.9.15	2 SETS OF KITS WITH TOOLS, SPARES, PARTS & CARRIAGE	536.00	Comments sought from DRDO on 5.11.15
166.	Star Aerospace Industries, Dehradun 01/53/8/356/AM-16/S-57/IC	31.8.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	Comments sought from DRDO on 10.9.15
167.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	1,40,000 NOS. OF BLAIDED NAILS	5.78	Comments sought from DRDO on 5.10.15
168.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/406/AM-16/S-101/IC	29.9.15	5000 NOS. OF BIRD BOMBS/BANGERS, 5000 NOS. OF BIRD WHISTLERS, 10,000 NOS. OF BLANK CAPS & 25 NOS. OF SIGNAL PISTOLS	5.60	Comments sought from DRDO & Min. of Civil Aviation on 5.10.15
169.	Narendra Explosives Ltd., Dehradun 01/53/8/414/AM-16/N-13/IC	1.10.15	5 SETS OF 38MM SINGLE GAS LAUNCHER PARTS, 5 SETS OF 38MM 6 ROUNDS GAS LAUNCHER PARTS & 5 SETS OF 40 MM 6 ROUNDS GAS LAUNCHER PARTS	4.45	Comments sought from DRDO on 6.10.15
170.	MKU P Ltd., Kanpur 01/53/8/423/AM-16/M-53/IC	7.10.15	2 PCS OF THERMAL SIGHTS	8.05	Comments sought from DRDO on 14.10.15
171.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/424/AM-16/S-107/IC	7.10.15	50,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,00,000 NOS. OF SIGNAL PISTOLS & 25 NOS. OF LAUNCHERS	51.39	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 30.10.15 Comments sought from Min. of Civil Aviation on 14.10.15
172.	Rotax Electronics Pvt. Ltd., New Delhi 01/53/8/401/AM-16/R-37/IC	24.9.15	107 NOS. OF CARTRIDGES & WATER JET DISRUPTERS	2.26	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 7.10.15 has sought information from the applicant

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173.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	1 NO. OF JAMMER	42.04	Comments sought from DRDO on 5.11.15
174.	Samtel Avionics Ltd., New Delhi 01/53/8/403/AM-16/S-100/IC	24.9.15	2 NOS. OF SMART DISPLAY UNITS	16.50	Comments sought from DRDO on 30.9.15
175.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/427/AM-16/S-110/IC	8.10.15	40,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,20,000 NOS. OF BLANK CAPS & 125 NOS. OF SIGNAL PISTOLS	55.99	Comments sought from DRDO & Min. of Civil Aviation on 15.10.15
176.	Larsen & Toubro Ltd., Mumbai 01/53/8/480/AM-16/L-10/IC	18.11.15	20 NOS. OF ELECTRIC IGNITION CARTRIDGES	196.68	Comments sought from DRDO on 30.11.15
Ministry of Petroleum & Natural Gas (MP&NG)					
177.	Bristol Petroleum P Ltd., West Bengal 01/53/8/57/AM-15/B-7/IC	28.4.14	20,00,000 LT OF USED OIL & WASTE OIL	640.00	MP&NG vide OM No. P-19011/15/2015-Sup dated 22.9.15 has sought information from the applicant
178.	Sunshield Chemicals Ltd., Mumbai 01/53/162/122/AM-15/S-25/IC	27.5.14	150 MT OF NONENE	167.73	MP&NG vide OM No. P-19011/19/2015-Sup dated 17.8.15 has sought information from the applicant
179.	Tata Motors Ltd., Mumbai 01/53/8/688/AM-15/T-42/IC	19.3.15	1624 KG (2000 LT) OF FUEL	8.20	MP&NG vide OM No. P-19011/10/2015-Sup dated 26.11.15 has sought information from the applicant
180.	IFP Petro Products P Ltd., Ghaziabad 01/53/8/52/AM-16/I-5/IC	27.4.15	2000 KL OF USED OIL	317.72	MP&NG vide OM No. P-19011/9/2015-Sup dated 17.6.15 has sought information from the applicant
181.	AVL Technical Centre Pvt. Ltd., New Delhi 01/53/8/118/AM-16/A-17/IC	25.5.15	17,600 LT OF GASOLINE	10.87	Comments sought from MP&NG on 27.5.15
182.	Midland Oil Co. Ltd., Nagpur 01/53/8/210/AM-16/M-24/IC	22.6.15	200 MT OF WASTE MINERAL OIL	11.00	MP&NG vide OM No. P-19011/20/2015-Sup dated 12.8.15 has sought information from the applicant
183.	Alicid Organic Industries Ltd., Mehsana 01/53/162/Misc/AM-16/A-32/IC	14.7.15	1350 MT OF USED OIL	302.40	Comments sought from MP&NG on 26.8.15
184.	ABC Organics & Chemicals, Bharuch 01/53/162/Misc/AM-16/A-41/IC	24.8.15	500 KL OF USED OIL	US \$ 60,000	Comments sought from MP&NG on 24.8.15
185.	Bosch Ltd., Bengaluru 01/53/8/388/AM-16/B-21/IC	16.9.15	402 LT OF FUEL	2.96	MP&NG vide OM No. P-19011/30/2015-Sup dated 10.12.15 has sought information from the applicant
186.	Western India Petrochem Industries, Moradabad	23.10.15	1056 MT OF WASTE / USED OIL	126.72	Comments sought from MP&NG on 5.11.15

187.	01/53/8/440/AM-16/W-3/IC Honda Motorcycle & Scooter India P Ltd., Gurgaon 01/53/8/433/AM-16/H-20/IC	15.10.15	608 KG OF FUEL	2.09	Approved as recommended by MP&NG vide OM No. P-19011/32/2015-Sup. dated 11.12.15
Department of Telecommunications (DoT)					
188.	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.14	1 NO. OF RADIO CONTROL TRANSMITTER, 1 NO. OF RADIO CONTROL ADDRESS UNIT & 1 NO. OF RADIO MODULE	5.97	DoT vide letter No. P-11020/03/2012-PP dated 12.2.15 has asked the applicant to obtain frequency earmarking
189.	Shree Krishna Corporation, New Delhi 01/53/8/378/AM-15/S-93/IC	29.9.14	6 NOS. OF RADIO REMOTE CONTROL	0.49	DoT vide letter No. P-11020/08/2012-PP dated 5.1.15 has sought information from the applicant
190.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.14	2 NOS. OF RADIO REMOTE CONTROL APPARATUS	0.80	DoT vide letter No. P-11015404/2013-PP dated 5.1.15 has sought information from the applicant
191.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.14	1 PC OF TRANSMITTER + RECEIVER	1.31	DoT vide letter No. P-11/14/4/2013-PP dated 27.1.15 has asked the applicant to obtain frequency earmarking
192.	Adani Ports & Special Economic Zone Ltd., Ahmedabad 01/53/8/491/AM-15/A-55/IC	2.12.14	1 NO. OF RADIO REMOTE CONTROL WITH ACCESSORIES	2.63	DoT vide letter No. P-11014/04/2013-PP dated 27.2.15 has asked the applicant to obtain import license from RLO, WPC
193.	India Meteorological Dept., New Delhi 01/53/8/551/AM-15/I-34	7.1.15	300 NOS. (60 NOS. EACH FOR 5 YEARS) OF OZONE SOUNDING INSTRUMENTS	308.78	DoT vide letter No. P-11020/07/2011-PP dated 20.2.15 has asked the applicant to obtain wireless operating license
194.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/590/AM-15/E-33/IC	30.1.15	1 NO. OF RADAR WITH COMPLETE ACCESSORIES	1.89	DoT vide letter No. P-11020/07/2012-PP dated 27.3.15 has asked the applicant to obtain import license from RLO, WPC
195.	Cavotec India Pvt. Ltd., Pune 01/53/8/691/AM-15/C-42/IC	20.3.15	1 NO. OF RADIO REMOTE CONTROL	10.00	DoT vide letter No. P-11020/03/2012-PP dated 25.5.15 has asked the applicant to obtain import license from RLO, WPC
196.	Tejas Networks Ltd., Bengaluru 01/53/171/22/AM-16/T-9/IC	15.6.15	1191 NOS. OF USED ELECTRICAL ELECTRONICS ASSEMBLIES	264.92	Comments sought from DoT on 9.7.15
197.	Tejas Networks Ltd., Bengaluru 01/53/8/173/AM-16/T-10/IC	17.6.15	4098 NOS. OF USED ELECTRICAL ELECTRONICS ASSEMBLIES	578.70	Comments sought from DoT on 9.7.15
198.	Transas Marine Ltd., Mumbai 01/53/8/321/AM-16/T-16/IC	11.8.15	23 NOS. OF RADARS & ANTENNAE	91.85	DoT vide letter No. R-11020/06/2015-PP dated 5.10.15 has asked the applicant to obtain wireless operating license from WPC

199.	Cochlear Medical Devices Co. (I) Pvt. Ltd., Mumbai 01/53/8/325/AM-16/C-23/IC	12.8.15	1979 NOS. OF REFURBISHED / REPAIRED PROCESSING UNITS	199.87	Comments sought from DoT on 31.8.15 MoEFCC vide letter No. 5-25/2015-HSMD dated 9.9.15 has sought information from the applicant
200.	Maruti Suzuki India Ltd., Gurgaon 01/53/162/565/AM-16/M-46/IC	27.8.15	11,000 NOS. OF BASE ASSY. AUTO BRAKES	763.81	DoT vide letter No. R-11020/06/2015-PP dated 5.10.15 has asked the applicant to obtain import license from RLO, WPC
201.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	2 NOS. OF RADIO TRANSMITTERS	0.25	Comments sought from DoT on 3.12.15
202.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/653/AM-15/E-39/IC	3.3.15	4 NOS. OF RADARS WITH COMPLETE ACCESSORIES	3.45	Comments sought from DoT on 14.12.15
203.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	1 NO. OF RADAR WITH ACCESSORIES	2.27	Comments sought from DoT on 14.12.15
Ministry of Textiles (MoT)					
204.	R.K. Industries, Jodhpur 01/53/8/456/AM-16/R-42/IC	2.11.15	60,000 NOS. OF USED JUTE BAGS (FOOD GRADE)	7.41	Rejected as MoT vide letter No. 15/18/2015-Jute dated 20.8.15 has requested to stop import of used jute bags
205.	Vinayak Industries, Rajkot 01/53/8/45/AM-16/V-26/IC	2.11.15	5,00,000 NOS. OF USED JUTE BAGS, USED GUNNY BAGS	125.00	Rejected as MoT vide letter No. 15/18/2015-Jute dated 20.8.15 has requested to stop import of used jute bags
Department of Pharmaceuticals (DPharma)					
206.	Aarti Industries Ltd., Mumbai 01/53/162/10/AM-16/A-5/IC	7.4.15	100 KG OF BROMO-FLUOROMETHANE	89.97	DPharma vide OM No. 36012/05/2015-PI-Norms dated 23.4.15 has sought information from the applicant Recommended by MoEFCC(O) vide OM No. 11/2/2015-OC dated 30.4.15
207.	Granules India Ltd., Hyderabad 01/53/8/368/AM-16/G-21/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Reply from the applicant sent to DPharma on 27.10.15
208.	Granules India Ltd., Hyderabad 01/53/8/367/AM-16/G-20/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Reply from the applicant sent to DPharma on 27.10.15
209.	Granules India Ltd., Hyderabad 01/53/8/366/AM-16/G-19/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Reply from the applicant sent to DPharma on 27.10.15
210.	Granules India Ltd., Hyderabad 01/53/8/364/AM-16/G-18/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Reply from the applicant sent to DPharma on 27.10.15
211.	Granules India Ltd., Hyderabad	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Reply from the applicant sent to DPharma on 27.10.15

	01/53/8/363/AM-16/G-17/IC				
212.	Granules India Ltd., Hyderabad 01/53/8/362/AM-16/G-16/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Reply from the applicant sent to DPharma on 27.10.15
213.	Granules India Ltd., Hyderabad 01/53/8/362/AM-16/G-16/IC	3.12.15	6,30,000 KG OF ACETIC ANHYDRIDE	382.88	Comments sought from DPharma on 9.12.15
214.	Granules India Ltd., Hyderabad 01/53/8/362/AM-16/G-16/IC	3.12.15	1,26,000 KG OF ACETIC ANHYDRIDE	76.57	Comments sought from DPharma on 9.12.15
Department of Food & Public Distribution (DF&PD)					
215.	RPC Food, New Delhi 01/53/8/296/AM-16/R-33/IC	4.8.15	286 MT OF RICE	216.50	Comments sought from DF&PD on 18.8.15
216.	Palkit Impex Pvt. Ltd., New Delhi 01/53/8/314/AM-16/P-33/IC	10.8.15	80 MT OF PREMIUM RICE	65.00	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 4.12.15 has informed that utilisation certificate of previous imports is required
217.	Safire Polymers Ltd., Delhi 01/53/8/377/AM-16/S-87/IC	9.9.15	10 MT OF BLACK RICE & 2 MT OF WILD RICE	36.16	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 10.10.15 has informed that utilisation certificate of previous imports is required
218.	Kohinoor Speciality Foods India P Ltd., New Delhi 01/53/8/378/AM-16/K-16/IC	9.9.15	10 MT OF BLACK RICE & 2 MT OF WILD RICE	36.16	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 10.10.15 has informed that utilisation certificate of previous imports is required
219.	Sai Global, New Delhi 01/53/8/422/AM-16/S-106/IC	6.10.15	174 MT OF RICE	116.58	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 4.12.15 has informed that utilisation certificate of previous imports is required
220.	Choice Development Co. P Ltd., New Delhi 01/53/8/434/AM-16/C-31/IC	16.10.15	20 MT OF RICE	12.86	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 11.12.15 has informed that the application is without 'permit for import of plants / plant products for consumption / processing' from Dte. of Plant Protection, Quarantine & Storage, Min. of Agriculture
Petroleum & Explosives Safety Organisation (PESO)					
221.	Bharat Electronics Ltd., Pune 01/53/162/430/AM-16/B-18/IC	1.8.15	212 NOS. OF FUZE	20.35	Approved as recommended by PESO vide letter No. E-25(38)116/2010 dated 26.10.15
RA, Pune may issue the import authorization to the applicant for import of 212 nos. of Electronic Fuzes, as per details given in PESO letter No. E-25(38)116/2010 dated 26.10.15; from Israel; for CIF value of Rs. 20,35,200 (US\$ 31,800); for supply to Defence force. The enclosures will be sent by e-mail to the applicant and RA, Pune.					
222.	CDET Explosive Industries Pvt. Ltd., Nagpur 01/53/162/597/AM-16/C-	15.9.15	3500 KG OF HMX	230.16	Comments sought from PESO on 23.9.15

223.	28/IC Schlumberger Asia Services Ltd., Mumbai 01/53/8/442/AM-16/S- 115/IC	23.10.15	EXPLOSIVES	13.09	Approved as recommended by PESO vide letter No. E- 25(38)60/2009/XVIII dated 2.12.15
RA, Mumbai may issue the import authorization to the applicant for import of Explosives, as per ANF 2M - Annexure B & PESO letter No.E-25(38)60/2009/XVIII dated 2.12.15; from USA; for CIF value of Rs. 13,09,650.33 (US\$ 19,590.88); subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
Atomic Energy Regulatory Board (AERB)					
224.	Jayshri Propack Pvt. Ltd., Changodar 01/53/8/466/AM-16/J- 17/IC	6.11.15	1 NO. OF RADIOACTIVE KR-85	0.57	Approved as recommended by AERB vide Consent No. Ref: AERB/RSD/NG/WR- 482/2015/5038 dated 14/20.8.15 (subject to confirmation from AERB)
Miscellaneous					
225.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S- 63/IC	15.9.14	5 NOS. OF AIR GUNS, 30 NOS. OF AIR PISTOLS, 75,000 NOS. OF AIR PELLETS & 300 PCS OF CO ₂ CAPSULES	5.10	Comments awaited from Min. of Youth Affairs & Sports
226.	Rubamin Ltd., Vadodara 01/53/162/MISC/AM-15/R- 58/IC	20.2.15	1000 MT OF ZINC ASH	468.75	Comments sought from Min. of Mines on 3.3.15
227.	Shree Krishna Oil Industries, Tamil Nadu 01/53/8/31/AM-16/S-5/IC	20.4.15	1000 MT OF COPRA	527.00	Comments sought from Dept. of Agriculture & Cooperation & Coconut Development Board on 14.12.15
228.	Ratan Aluminium Recycling P Ltd., Faridabad 01/53/8/135/AM-16/R- 17/IC	1.6.15	5000 MT OF ALUMINIUM DROSS THRILL	1300.00	Approved as recommended by Min. of Mines vide OM No. 16/4/2015-MV dated 9.10.15
CLA, New Delhi may issue the import authorization to the applicant for import of 5000 MT of Aluminium dross thrill; from South Africa; for CIF value of Rs. 13,00,00,000 (US\$ 20,00,000); subject to actual user condition besides other usual conditions of import authorization.					
229.	Elcome Integrated Systems P Ltd., Mumbai 01/53/8/88/AM-16/E-3/IC	8.5.15	1 NO. OF RADAR WITH ACCESSORIES	1.70	Comments sought from DoT on 14.12.15
230.	Deol World Book Company, New Delhi 01/53/8/277/AM-16/D- 25/IC	23.7.15	2,40,000 KG OF OLD PRINTED BOOKS	2.40	Comments sought from Min. of HRD on 20.11.15
231.	Prem Babel, Tamil Nadu 01/53/162/505/AM-16/P- 34/IC	10.8.15	1000 NOS. OF OLD COINS	10.00	Approved as recommended by Archaeological Survey of India vide letter No. 13/15/2015-Ant. dated 4/7.12.15
RA, Coimbatore may issue the import authorization to the applicant for import of 1000 nos. of old coins; from GCA; for CIF value of Rs. 10,00,000 (US\$ 16,000); subject to actual user condition besides other usual conditions of import authorization.					
232.	Roby Impex, Shirakole 01/53/8/316/AM-16R-35/IC	10.8.15	1000 MT OF CANARY SEEDS	63.00	Comments sought from Dept. of Agriculture & Cooperation on 20.8.15
233.	Amway India Enterprises Pvt. Ltd., Gurgaon 01/53/8/279/AM-16/A-	23.7.15	60,800 KG OF SALMON OIL BLEND	530.49	Comments sought from Min. of Health & FW (FSSAI) on 15.10.15

234.	35/IC Siddhivinayak Agri Processing Pvt. Ltd., Mumbai 01/53/162/682/AM-16/S- 112/IC	9.10.15	1300 MT OF POTATOES	290.00	Approved as recommended by Dept. of Agriculture & Cooperation vide letter No. 18-4/2014-PP.II dated 1.12.15
RA, Pune may issue the import authorization to the applicant for import of 1300 MT of potatoes; from Germany; for CIF value of Rs. 2,90,00,000 (Euro 3,88,000); as per conditions laid down in PQ Order, 2003 and actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Pune.					
235.	Murali Oil Mills, Tamil Nadu 01/53/8/668/AM-15/M- 70/IC	11.3.15	1000 MT OF COCONUT OIL	595.08	Comments sought from Dept. of Agriculture & Cooperation & Coconut Development Board on 14.12.15

5. The next meeting of the EFC, No. 10/AM-16 will be held on 21.1.2016 at 10.30 a.m.

6. The meeting ended with a vote of thanks to the Chair.


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उप महानिदेशक विदेश व्यापार
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